THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

26th October, 2018

No. HCM/E-36/2016Estt./22983 It is hereby notified that the Financial Bid for the Tender No. HCM/E-36/2016Estt/ for scanning/ digitizing/ storage/ integrated retrieval of case files of High Court of Manipur and its Subordinate Courts will be opened on 29th October, 2018 at 11:00 Hrs.

Financial bids for the technically qualified bidders namely (i) M/s Datasoft Computer Services (P) Ltd., Delhi, (ii) M/s StockHolding Document Management Services Limited, Mumbai and (iii) M/s Informatics Publishing Limited, Bangalore will be opened.

Sd/-

Registrar General High Court of Manipur